

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/4478/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 20 June, 2022.

Sub:- **Casual leave and station leave permission.**

Ref:- Letter No. DJ.SSM/744/E dated 17.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.06.2022 with station leave permission from the evening of 24.06.2022 till the morning of 28.06.2022**, has been granted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/4479/A, dated 20.06.2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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